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CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH: CUTTACK

Review Application Nos.30/90, 31/90, 32/90 & 33/90  
Arising out of O.A. Nos. 63/89, 59/89, 56/89 & 57/89  
Misc. Application Nos. 432/90, 433/90, 431/90 and  
430/90 respectively  
Date of occasion: 3-11-92

In Review Application No.30/90: A.K.Dutta	Applicant
Versus	
Union of India & Others	Respondents
In Review Application No.31/90: N.Redden	Applicant
Versus	
Union of India & Others	Respondents
In Review Application No.32/90: P.Yarrayya	Applicant
Versus	
Union of India & Others	Respondents
In Review Application No.33/90: M.L.Karmakar	Applicant
Versus	
Union of India & Others	Respondents
In All these cases	For the applicant
M/s.C.V.Murty C.M.K.Murty S.Kr.Rath, Advocates	
In All these cases	For the respondents
M/s.B.Pal, O.N.Ghosh, Standing Counsel Rly. Adminstrator	
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C O R A M:

THE HONOURABLE MR.K.P.ACHARYA, VICE-CHAIRMAN

AND

THE HONOURABLE MR.K.J.RAMAN, MEMBER (ADMINISTRATIVE)

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1. Whether the reporters of the local newspapers may be allowed to see the judgment ? Yes
2. To be referred to reporters or not ? *Not*
3. Whether Their Lordships wish to see the fair copy of the judgment ? Yes

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JUDGMENT

K.P.ACHARYA, V.C.

This common order will govern in ~~both~~ these cases mentioned above.

2. Mr. C.V.Murty learned counsel appearing for the Petitioners in the presence of Mr. B.Pal learned Senior Standing Counsel(Railway) submitted that he wants to withdraw the Review Applications mentioned above. Petitioners are permitted to withdraw the Review Applications. Mr. Murty learned counsel appearing for the Petitioner further submitted that the Petitioners intend to file Original Applications except in the case of M.L.Karmakar, Petitioner in Review Application No.33 of 1990, for which no direction is required. However, we have no objection. Since the Review Applications stands withdrawn, no further order is necessary in the Miscellaneous Applications mentioned above, and they are accordingly disposed of.

3. Naturally, the interim orders passed therein stands vacated.

Sd/- K. J. RAMA

MEMBER (ADMINISTRATIVE)

Sd/K.P.Acharya

VICE CHAIRMAN

Central Admn. Tribunal  
Cuttack Bench, Cuttack  
K.Mohanty/2.11.1992.

